

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 117/Chd/Pb/2018

In the matter of:

JBD Diesels ...Petitioner-Operational Creditor.

Vs.

Macro Ventures Pvt. Ltd. ...Respondent-Corporate Debtor.

Present: Ms. Eshna Kumar, Advocate for the petitioner.
Mr. Raghav Kapoor, Advocate for the respondent.

Notice of this petition to the respondent. Mr. Raghav Kapoor, Advocate who is present for the respondent-corporate debtor accepts notice on behalf of the respondent-corporate debtor. Learned counsel for respondent submits that reply to the petition has already been filed which is under scrutiny by the Registry. However, copy thereof has already been supplied to the learned counsel for the petitioner. Learned counsel for the respondent seeks time to argue the matter. List the matter on 31.05.2018 for arguments.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-

(Pradeep R. Sethi)
Member (Technical)

May 17, 2018
arora